

Implementation of Jaswant Singh Commission's Recommendations

2962. SHRI MANDHATA SINGH: Will the Minister of LAW AND JUSTICE be pleased to refer to the reply given to Unstarred Question No. 19 on 22 December, 1989 regarding implementation of recommendations of Jaswant Singh Commission and state:

(a) whether Union Government have received any proposals from the concerned State Governments for implementation of the recommendations of Jaswant Singh Commission for location of benches of the High Courts at specific places;

(b) if so, the details thereof; and

(c) the decision taken by Government in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMED KHAN): (a) No, Sir. Specific, complete proposals along with the views of the High Courts and the Governors have not been received from the State concerned.

(b) and (c). Do not arise.

Amount Outstanding in Ashok Hotel

2963. SHRI LOKANATH CH- OUDHARY: Will the Minister of TOURISM be pleased to state:

(a) the amount of outstandings of Ashok Hotel, New Delhi during the last three years, year-wise and parties/Groups wise; and

(b) the steps taken to recover the dues and the results achieved?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) The requisite information is given in the Statement below.

(b) Realisation of outstanding dues from customers is a continuous process. The efforts made by ITDC and Govt. in this regard inter-alia include correspondence with parties, constant follow up through personal contacts etc. In addition, collection months are also organised by ITDC during which concerted efforts are made to realise outstandings from parties. During 1987-88 and 1988-89, a sum of Rs. 172.60 lakhs and Rs. 196.63 lakhs was realised by Ashok Hotel, Delhi out of outstanding as on 31.3.1987 and 31.3.1988 respectively.

STATEMENT

Amount of outstanding due from parties/groups	Amount outstanding at each year end			
	1986-87	1987-88	1988-89	
	(Rs. in lakhs)			
1	2	3	4	
— Government	108.27	130.32	195.76	
— Private	48.66	79.85	52.00	
— Licencees	34.16	38.41	36.81	
— Travel Agents	35.00	54.87	58.39	
— Card holders	12.97	12.49	15.51	
— Others	45.47	20.21	38.76	
Gross :	284.53	336.15	397.23	

Amount of outstanding due from parties/groups	Amount outstanding at each year end			
	1986-87	1987-88	1988-89	
				(Rs. in lakhs)
1	2	3	4	
Net outstanding after provision for doubtful debts	257.47	294.04	334.01	
Percentage of outstandings to turnover	17.94	17.83	17.87	